

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 361 of 1997.
(UNLISTED)

Date of Order: 31.3.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M. S. Mukherjee, Administrative Member.

TIMIR BARAN MUKHOPADHYAY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. N. C. Chakraborty, counsel.
For the respondents: NONE.

Heard on: 31.3.97.

O R D E R

A.K. Chatterjee, V.C.

This is filed as an unlisted motion to-day by Mr. N. C. Chakraborty, 1d. counsel, for the petitioner. None appears for the respondents.

This application has been filed by a Stenographer serving under Commander Works Engineer(A/F), Kalaikunda Air Field who has been aggrieved by his transfer to Balasore, Orissa, by the impugned Order at Annexure-7 to the application. It appears that he has made representation to the concerned authorities requesting cancellation of the Order of transfer ~~stating the reason~~ ^{because} of domestic problems. Now, according to the submissions made by the 1d. counsel for the petitioner, even the representation d.t. 14th March, 1997 at Annexure-A.9 to the Application, has not been disposed of by the authorities.

In such situation, we consider it necessary to

dispose of the application itself with the order that the representation dt. 14th March, 1997 at page 29 of the Application, shall be disposed of by the concerned authorities by passing a speaking order which shall be communicated to the petitioner as soon as it is passed and the petitioner shall not be required to join at the transferred station till such disposal.

Application is accordingly disposed of. Copy of the Application together with annexures along with a copy of the Order passed this day be served upon the respondents forthwith.

Certified copy of this Order be given to the 1d. counsel for the petitioner for proper communication of all the respondents within 24 hours from the date of passing this Order.

M.S.M
(M. S. Mukherjee)
Member(A)

A.K.C
(A.K. Chatterjee)
Vice-Chairman.